

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The appointment of 59,337 teachers has been approved so far under the scheme for educational programmes to relieve educated unemployment. For road development, additional schemes costing Rs. 22.5 crores were approved. Employment resulting from these schemes is under study.

COMPENSATION TO DISPLACED PERSONS

***1159. Mulla Abdullahai:** Will the Minister of **Rehabilitation** be pleased to state:

(a) the total number of displaced persons who had been paid compensation upto date in the States of Madhya Pradesh, Bombay and Hyderabad separately; and

(b) the total amount paid to them?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) The total number of displaced persons who have been paid compensation upto the 1st December, 1954 is:—

Madhya Pradesh	821
Bombay	2,324
Hyderabad	3
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	3,148
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(b) Rs. 93.56,560.

HAPHLANG COLONY (DHARMNAGAR)

***1160. Shri Dasaratha Deb:** Will the Minister of **Rehabilitation** be pleased to state:

(a) whether it is a fact that two children died for want of medicine in Haphlang Colony (Dharmnagar), although an approach was made to the Medical Officer of the Government dispensary who expressed his helplessness saying that there was no medicine in stock;

(b) whether it is a fact that on the next day it was found that sufficient quantity of the required medicine was in the stock when enquired by the authority concerned; and

(c) if so, the steps Government propose to take in the matter?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) to (c). The information is being collected and will be placed on the Table of the Sabha in due course.

EXPORT AND IMPORT OF FILMS

***1163. Shri Gidwani:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether the attention of Government has been drawn to the resolution passed by the Bengal Picture Association requesting Government not to permit the export of Indian Films to Pakistan and the import of Pakistan films to India until Pakistan revises its policy to the satisfaction of the film trade in India;

(b) whether Government have considered their request; and

(c) if so, the decision taken thereon?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Yes, Sir.

(c) It is considered that the exigencies of the situation can be met by action on the part of producers and distributors in the matter of export and import, on a voluntary basis.

N.E.F.A.

***1165. Shri Sanganna:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that a proposal to rename the Sub Divisions of N.E.F.A. is under the consideration of Government; and

(b) if so, whether any final decision has been arrived at?

The Parliamentary Secretary to the Prime Minister (Shri J. N. Hazarika): (a) and (b). The Divisions in N.E.F.A. were re-named in January this year after the names of five important rivers flowing through them and one town (Tuensang). There are no fresh proposals for renaming the Divisions.

HANDLOOM INDUSTRY IN MADHYA PRADESH

***1168. Mulla Abdullahai:** Will the Minister of **Commerce and Industry**